NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 143/74(2)/NCLT/AHM/2016(New) C.A. No. 157/74(2)/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Madhya Pradesh State Industrial Development

Corp. Ltd.

Section of the Companies Act:

Section 74(2) of the Companies Act, 2013;

SIGNATURE REPRESENTATION **DESIGNATION** S.NO. NAME (CAPITAL LETTERS)

1. DHANKUR

PCS

MPCIBC

2. ASHUTOSH SHANDILYA

Deposit Hulder No. 2

3. DIPEN SANKHESBRA FOR DHAVAL MAR

Detorit Horas

ORDER

Learned PCS Mr. Dhanraj Singh Thakur present for Applicants. Learned Advocate Mr. Ashutosh Shandilya present for Depositor no. 3. Learned Advocate Mr. Dipen Sankhesara present for Depositor no. 13. None present for other Depositors.

Counsel for Depositor 3 and 13 requested time to file reply. Other depositors not filed reply.

Depositors no. 3 and 13 shall file reply within two weeks after serving a copy on the petitioner.

List the matter on 04.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.